

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Cont. Cas (Crl)(SH) No. 1 of 2012

11.04.13

List this matter on 12.04.13 as prayed for by Mr. J. Lalsangliana, the learned counsel for the petitioner on the ground that he has not been briefed properly by the parties.

Mrs. Anni Valentine D Shira, the learned Addl. District Magistrate (J), West Garo Hills, Tura is present along with Mr. ND Chullai, the learned senior GA.

List this matter accordingly for disposal.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Appeal (SH) No. 4 of 2011

11.04.13

List this matter on 12.04.13 as prayed for by Mr. S. Dey, the learned counsel for the petitioner.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Petn. (SH) No. 16 of 2012

11.04.13

Mr. S Chakravarty, the learned counsel who has entered appearance on behalf of the respondent submits that has engaged with the case only yesterday and sought for 2(two) weeks' time.

Prayer is allowed.

Mrs. T Yangi, the learned counsel for the petitioner is present.

List this matter on 25.04.13.

JUDGE

V. Lyndem.

